

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5576
ANSWERED ON:07.09.2011
RETENTION OF HAL AIRPORT
Raghavendra Shri B. Y.

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Parliamentary Committee has recommended for the retention of HAL Airport in Bengaluru, even after the Devnahalli International Airport started its function; and

(b) if so, the details thereof and the reasons therefor alongwith the response of the Government in this regard?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) & (b): The Parliamentary Standing Committee on Transport, Tourism and Culture in its 159th report had inter-alia recommended that Government should operationalise the old airports at Bangalore and Hyderabad. However, the Government of India (GoI) had entered into a Concession Agreement with the Joint Venture Company namely M/s Bangalore International Airport Limited (BIAL) for operation, management and development of a greenfield airport at Devnahalli near Bangalore. In terms of this Concession Agreement, GoI is obliged to close down all commercial civil aviation operations at the existing HAL airport once the new airport become operational.